

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1216
TO BE ANSWERED ON 13/12/2023

PENDING LIABILITIES UNDER MGNREGA TO ANDHRA PRADESH

1216 SHRI V. VIJAYASAI REDDY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government is yet to clear Rs. 950 crore as of 1st August, 2023, pending liabilities for wage component under MGNREGS to Andhra Pradesh;
- (b) if so, the total pending liabilities as of 1st December, 2023;
- (c) the steps taken to release dues to AP;
- (d) whether it is a fact that Government has decided to provide additional money for MGNREGS for current year; and
- (e) if so, details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a)to(c): Mahatma Gandhi National Rural Employment Scheme (Mahatma Gandhi NREGS) is a demand-driven wage employment Scheme. Funds release to States/UTs is a continuous process and the Central Government is committed to making funds available to States/UTs for the implementation of the Scheme as per the demand for work on the ground.

As on 1st August, 2023, there was pending liabilities of Rs.1,019.00 crore for the wage component under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) to the State of Andhra Pradesh.

As on 1st December, 2023, there are pending liabilities of Rs.122.75 crore for the wage component under Mahatma Gandhi NREGS to the State of Andhra Pradesh.

(d)&(e): There was a budget allocation of Rs.60,000 crore under Mahatma Gandhi NREGA for FY 2023-24. Further, an additional amount of Rs.10,000 crore has been provided by the Ministry of Finance for the FY 2023-24. Ministry seeks additional funds as per requirement from Ministry of Finance.
